

Date	Office Report	OA-721/91	Orders
		22.3.1991	<p>Present: Shri A.K. Siddiqui, counsel for the applicant.</p> <p>Learned counsel for the applicants prays for one week time to file the document by which it can be seen as to which applicant is seeking seniority over whom and from which date. Time prayed for is allowed. List on 5.4.1991.</p>
	<p>Document no. 1 File</p>	<p>C. (P.C. JAIN) Member (A)</p>	<p>RamLih (RAM PAL SINGH) Vice Chairman (J)</p>
	5.4.91.		
		<p>Applicant No.1 present in person and states that due to bereavement of a relation of their counsel the case may be adjourned for about two weeks. List on 23.4.91. In the meantime, the applicants may also file the documents referred to in our order dated 23.3.91.</p>	
	<p>Document no. 2 File</p>	<p>C. (P. C. Jain) Member (A)</p>	<p>RamLih (Ram Pal Singh) V.C.(J)</p>
	23.4.91		
		<p>Applicant present in person. None for the respondents.</p>	
		<p>Registry has received a letter from Shri M.M. Siddiqui, counsel for the applicant that he withdraws his power on behalf of the applicant. The applicant is present in person. Shri B.S. Mainee, learned counsel appears for the applicant and promises to file his power within a week.</p>	
		<p>List on 1.5.91.</p>	
	<p>Document no. 3 File</p>	<p>D.C. (D.K. CHAKRAVORTY) MEMBER</p>	<p>RamLih (RAM PAL SINGH) VICE CHAIRMAN</p>

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O.A. 721/91 M.P. 940/91

1.5.91

Present: Sh. B. S. Mainee, counsel for the applicant.

The Id. counsel for the applicant wishes

to withdraw the O.A. with liberty to file fresh

O.A. O.A. 721/91 is accordingly dismissed as

withdrawn, with the liberty to the applicant to

file fresh O.A., in accordance with law, if so advised.

(See 15/91
(P.C.JAIN)

MEMBER(A)

RAM PAL SINGH
VICE CHAIRMAN(J)